GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.1431 TO BE ANSWERED ON 27.11.2019

REVENUE FROM ADVERTISEMENTS

1431. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the revenue earned by the Government from the sale of platform tickets;
- (b) the details of amount earned by the Government from shops and advertisements on the platforms;
- (c) the year when the rates of the rent for shops and advertisements on platforms were fixed and whether these rates are under revision; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.1431 BY SHRI MOHAMMED FAIZAL P.P. TO BE ANSWERED IN LOK SABHA ON 27.11.2019 REGARDING REVENUE FROM ADVERTISEMENTS

- (a)₹ 139.20 crore were earned from the sale of platform tickets in the year 2018-19. Further, ₹ 78.50 crore were earned from sale of platform tickets, up to September, 2019 during 2019-20.
- (b)₹ 230.47 crore were earned from advertisements and shops including those on platforms in the year 2018-19. ₹ 128.40 crore were earned from advertisement and shops including those on platforms up to September, 2019 during 2019-20.
- (c) & (d) As per the extant policy, contracts for shops and advertisements are awarded after open competitive bidding. The rates are outcome of the competition during the bid. However, in order to ensure minimum revenue, the bidding is done after finalizing minimum licence fee and the quotes are to be submitted above the same.
